

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No215
CP(IB)/336(AHM)2022

Proceedings under Section 59(7) IBC,2016 r.w 38 IBBI,2017

IN THE MATTER OF:

Bhavna Trivedi Liquidator of Special Engineering (Halol) PvtApplicant
Ltd

.....Respondent

Order delivered on 17/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Amrish Gandhi, PCS
For the Respondent :

ORDER

Learned PCS for the petitioner appeared. He submitted that RD & RoC are served.
Affidavit of service of notice is also filed but no one appeared for RD & RoC.

List for further consideration on 26.04.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**